

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 158/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: Sopra India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Mr. Aniruddh Das,	Adv.	} For SOPRA INDIA PVT LTD [Petitioners]	
	Mr. Vikram Sarm,	Adv.		

ORDER

Order reserved.

Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd-
(R. VARADHARAJAN)
MEMBER (J)